

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Friday, 30th September, 1955

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-23 P.M.

PAPERS LAID ON THE TABLE

REPORT OF TARIFF COMMISSION ON CONTINUANCE OF PROTECTION TO SODIUM THIOSULPHATE, SODIUM SULPHITE AND SODIUM BISULPHITE INDUSTRIES AND GOVERNMENT RESOLUTION ETC. THEREON.

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:

(1) Report (1955) of the Tariff Commission on the continuance of protection to the Sodium Thio-sulphate, Sodium Sulphite and Sodium Bisulphite Industries.

(2) Ministry of Commerce and Industry Resolution No. 8(3)TB/55, dated the 24th September, 1955.

(3) Ministry of Commerce and Industry Notification No. 8(3)TB/55, dated the 24th September, 1955.

(4) Statement under proviso to section 16(2) of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (1) to (3) above could not be laid within the prescribed period [Placed in Library. See No. S—354/55.]

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:

(1) Supplementary Statement No. 1.—Tenth Session, 1955 of Lok Sabha. [See Appendix XII, annexure No. 1.]

(2) Supplementary Statement No. VII.—Ninth Session, 1955 of Lok Sabha. [See Appendix XII, annexure No. 2.]

(3) Supplementary Statement No. XI.—Eighth Session, 1954 of Lok Sabha. [See Appendix XII, annexure No. 3.]

(4) Supplementary Statement No. XV.—Seventh Session, 1954 of Lok Sabha. [See Appendix XII, annexure No. 4.]

(5) Supplementary Statement No. XXI.—Sixth Session, 1954 of Lok Sabha. [See Appendix XII, annexure No. 5.]

(6) Supplementary Statement No. XXVI.—Fifth Session, 1953 of Lok Sabha. [See Appendix XII, annexure No. 6.]

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